

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 04.12.2019 (WEDNESDAY)

COURT - II
10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 859 of 2019	Good Morning Fin-Advisory Pvt Ltd. Vs. P.C. Jain Textiles Pvt. Ltd.	Gaurav Bahl	Manu Bakshi
2.	Comp. App. (AT) (Ins) No. 989 of 2019	Rajeev Anand. Vs. Srei Equipment Finance Ltd & Anr.	Rajat Bhardwaj	Devesh Ajmani
3.	Comp. App. (AT) No. 146 of 2019	Prithvi Tea Co. Pvt. Ltd. & Anr. Vs. Regional Director, Eastern Region, Registrar of Companies	Nitu Poddar	Muktar Singh

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 887 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Sai Regency Power Corporation Pvt. Ltd & Anr.	Arun Krishnan	Manish K. Jha
5.	Comp. App. (AT) (Ins) No. 488 of 2019	Supreme Commotrade LLP & Anr. Vs. Shree Sai Rolling Mills Ltd. With	Manish Raghav	S.N. Gautam
6.	Comp. App. (AT) (Ins) No. 489 of 2019	Supreme Commotrade LLP & Ors. Vs. Shree Sanyeeji Ispat Ltd. With	Manish Raghav	S.N. Gautam
7.	Comp. App. (AT) (Ins) No. 490 of 2019	Shree Om Prakash Murarka. Vs. Shree Sai Prakash Alloys Pvt. Ltd.	Manish Raghav	S.N. Gautam
8.	Comp. App (AT) (Ins) No. 694 of 2019	Sushil Trading Company. Vs. International Mega Food Park Ltd & Anr.	Rakesh Kumar	Surekha Thukral
9.	Comp. App. (AT) (Ins) No. 917 of 2019	India Trading Oil Company. Vs. Abhinandan Dyeing Pvt. Ltd.	Soumya Dutta.	
10.	Comp. App. (AT) (Ins) No. 998 of 2019	Ashok Kumar Sachdeva. Vs. Kotak Mahindra Bank Ltd & Ors.	Rohit Suri	Sanjay Bhatt-R1
11.	Comp. App. (AT) (Ins) No. 1010 of 2019	K.B. Polychem (India) Ltd. Vs. Kaygee Shoetech Pvt. Ltd.	Shailender Kumar	

12.	Comp. App. (AT) (Ins) No. 1066 of 2019	Aurora Accessories Pvt. Ltd. Vs. Ace Acoustics & Audio Video Solutions Pvt. Ltd.	Rakesh Kumar	
13.	Comp. App. (AT) (Ins) No. 1067 of 2019	R. Mangalam. Vs. SPML Infra Ltd.	Arnav Dash	Uday Aditya Banerjee
14.	Comp. App. (AT) (Ins) No. 1075 of 2019	Arounane. P Vs. One Bill Software India Pvt. Ltd.	Santosh Kumar	
15.	Comp. App. (AT) (Ins) No. 1100 of 2019	Harrish Khurana. Vs. One World Realtech Pvt. Ltd.	Ashish Middha	
16.	Comp. App. (AT) (Ins) No. 1168 of 2019	Navneet Jain Vs. Manoj Sehgal	Nahush Jain	
17.	Comp. App. (AT) (Ins) No. 1179 of 2019	Dilip Singh Sisodiya. Vs. Ramchandra D. Choudhary	Shashank Singh	

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By Order

**-sd/-
Registrar**